

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES

NEW DELHI, DATED: 2.8.1979.

NOTIFICATION
INCOME TAX

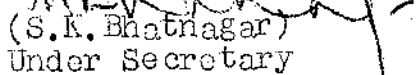
No. 2963 (F.No.261/16/78-ITJ): In exercise of the powers conferred by sub-section(1) of Section 122 of the Income-tax Act, 1961 (43 of 1961) and of all other powers enabling it in that behalf and in partial modification of Notification No.2383 (F.No.261/7/78-ITJ) dated 7th July, 1978 and Notification No.2600 (F.No.261/16/78-ITJ) dated 28.11.78 the Central Board of Direct Taxes, hereby directs that the Appellate Assistant Commissioners of Income-tax of the Charges specified in Column(1) of the Schedule below, shall perform their functions in respect of such persons assessed to Income-tax or Sur Tax or Interest Tax in the Income-tax wards, Circles and Ranges specified in the corresponding entries in Column(2) thereof excluding all persons and incomes assessed to Income-tax over which the jurisdiction vests in Commissioner of Income-tax(Appeals), Rajasthan I & II, Jaipur.

SCHEDULE

Range	Income-tax Circles/Wards & Districts
1. Appellate Assistant Commissioner of Income-tax, A-Range, Jaipur.	1. Central Circle, Jaipur 2. Special Investigation Circles, Jaipur 3. Trust Circle, Jaipur 4. Company Circles, Jaipur 5. All Wards/Circles at Alwar.
2. Appellate Assistant Commissioner of Income-tax, B-Range, Jaipur.	1. D, E, F, G, H, J & K Wards, Jaipur. 2. Special Survey Circles, Jaipur 3. All Wards/circles at Bharatpur.
3. Appellate Assistant Commissioner of Income-tax, Ajmer Range, Ajmer.	1. All wards/circles at Jaipur other than those specified against AAC, A-Range, Jaipur, AAC, B-Range Jaipur and AAC, Kota Range, Kota
4.	2. All wards/circles at Ajmer. 3. All wards at Beawar 4. All wards at Sikar 5. All wards at Jhunjhunu.
4. Appellate Assistant Commissioner of Income-tax, Kota Range, Kota.	1. All wards/circles at Kota. 2. All wards at Bundi 3. All wards at Jhalawar 4. All wards at Sawainadhopur 5. Salary Circle, Jaipur 6. Estate Duty-cum-Income-tax Circle Jaipur.

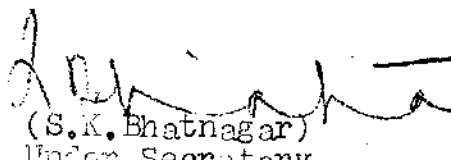
Whereas the Income-tax Circle, Ward or District or part thereof stands transferred by this Notification from one Range to another Range, appeals arising out of the assessments made in that Income-tax Circle, Ward or District or part thereof and pending immediately before the date of this Notification before the Appellate Assistant Commissioner of Range from whom that Income-tax Circle, Ward or District or part thereof is transferred shall from the date of this Notification take effect be transferred ~~xxx~~ to and dealt with by the Appellate Assistant Commissioner of the Range to whom the said Circle, Ward or District or part thereof is transferred.

This notification shall take effect from 6.8.1979.


(S.K. Bhatnagar)
Under Secretary
Central Board of Direct Taxes.

Copy forwarded to:-

1. The Commissioner of Income-tax, Jaipur/Jodhpur. alongwith 25 spare copies for onward transmission.
2. The Registrar, Income-tax Appellate Tribunal, Bombay.
3. A.D.I.(R.S.&P) (Bulletin), New Delhi - 5 copies.
4. Ad-VI Section/E.D. Section.


(S.K. Bhatnagar)
Under Secretary
Central Board of Direct Taxes

Varghese